

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II**

**Item 35
CP No. 107/Chd/Chd/2022
Under Section 252(3), CA 2013**

In the matter of:

J P Fintech Synergies Pvt. Ltd.

...Appellant

Vs

The ROC, Chandigarh

...Respondent

Present: Mr. Abhishek Aggarwal, proxy counsel for Mr. Gaurav Rana, Advocate for the petitioner.
Mr. Yogesh Putney, Senior Standing Counsel for Income Tax Department.

In compliance of order dated 22.05.2023, compliance affidavit has been filed vide diary No.02354/5 dated 06.07.2023. The same is taken on record. Let the matter be placed before Regular Bench for consideration on 28.11.2023.

Sd/-

Sd/-

**(Umesh Kumar Shukla)
Member (Technical)**

**(Harnam Singh Thakur)
Member (Judicial)**

October 26, 2023
Mukta